

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KANGRA DIVISION AT  
DHARAMSHALA-H.F.

No. DSJ/EC/(2-15)/2020-;  
Dated:-

OFFICE ORDER

In partial modification of this office order No. DSJ/EC/(2-15)/2020-409-440 dated 14.01.2020 in compliance of the Hon'ble High Court letter No. HHC/Admn.6(20)/77-XX-620-23 dated 04/06.01.2020, the following duty roster availing of Special casual leave during winter vacations w.e.f 20.01.2020 to 15.02.2020 shall be observed by the Judicial Officers of the rank of District/ Addl. District and Sessions Judges, Kangra at Dharamshala as under :-

Sr No.	Name of District/ Addl. District and Sessions Judge, Kangra at Dharamshala	Period of Special Casual leave	Urgent work proposed to be looked after by
1	Shri J.K Sharma, District and Sessions Judge, Kangra at Dharamshala	w.e.f 24.01.2020 to 15.02.2020	W.e.f. 24.01.2020, 25.01.2020 and 29.01.2020 to 31.01.2020 by the Addl. District and Sessions Judge-I, Kangra at Dharamshala, w.e.f. 26.01.2020 to 28.01.2020 by the Addl. District and Sessions Judge-II, Kangra at Dharamshala on 01.02.2020 and 02.02.2020 by the Addl. District and Sessions Judge(I), Kangra at Dharamshala and w.e.f 03.02.2020 to 15.02.2020 by Chief Judicial Magistrate, Kangra at Dharamshala.
2	Shri Paras Doger, Addl. District and Sessions Judge-I, Kangra at Dharamshala	w.e.f 24.01.2020 to 15.02.2020	W.e.f. 24.01.2020, 25.01.2020 and 29.01.2020 to 31.01.2020 by the Addl. District and Sessions Judge-III, Kangra at Dharamshala, w.e.f 26.01.2020 to 28.01.2020 by the Addl. District and Sessions Judge-II, Kangra at Dharamshala on 01.02.2020 and 02.02.2020 by himself and w.e.f 03.02.2020 to 15.02.2020 by Chief Judicial Magistrate, Kangra at Dharamshala
3	Shri Krishan Kumar, Addl. District and Sessions Judge-II, Kangra at Dharamshala	w.e.f 24.01.2020 to 15.02.2020	W.e.f. 24.01.2020, 25.01.2020 and 29.01.2020 to 31.01.2020 by the Addl. District and Sessions Judge-III, Kangra at Dharamshala, w.e.f 26.01.2020 to 28.01.2020 by himself on 01.02.2020 and 02.02.2020 by the Addl. District and Sessions Judge(I), Kangra at Dharamshala and w.e.f 03.02.2020 to 15.02.2020 by Chief Judicial Magistrate, Kangra at Dharamshala.
4	Shri Ranjeet Singh, Addl. District and Sessions Judge-III, Kangra at Dharamshala	w.e.f 01.02.2020 to 15.02.2020	W.e.f. 24.01.2020, 25.01.2020 and 29.01.2020 to 31.01.2020 by himself, w.e.f 26.01.2020 to 28.01.2020 by the Addl. District and Sessions Judge-II, Kangra at Dharamshala, on 01.02.2020 and 02.02.2020 by the Addl. District and Sessions Judge(I), Kangra at Dharamshala and w.e.f 03.02.2020 to 15.02.2020 by Chief Judicial Magistrate, Kangra at Dharamshala.

(J.K Sharma)

District and Sessions Judge,  
Kangra Division at Dharamshala.

Endst. No. DSJ/EC/(2-15)/2020-582-615 Dated:- 16/1/2020

Copy forwarded information to :-

1. The Registrar General, High Court of Himachal Pradesh, Shimla.
2. The Registrar (Vigilance), High Court of Himachal Pradesh, Shimla.
3. The Addl. District and Sessions Judges-I, II and III Kangra at Dharamshala.
4. The Senior Civil Judge-cum-CJM, Kangra at Dharamshala.
5. All the Senior Civil Judges-cum-ACJMs of this Division.
6. All the Civil Judges-cum-JMICs of this Division.
7. All the Presidents, Bar Associations in Kangra District.
8. The District Attorney, Kangra at Dharamshala.
9. The Deputy Commissioner, Kangra at Dharamshala.
10. The Superintendent of Police, Kangra at Dharamshala.
11. The Superintendent, District Jail, Dharamshala.
12. The Superintendent, Sub Jail, Nurpur.
13. Reader/Ahimad of this Court.
14. Notice Board of this Court.
15. Guard file.

District and Sessions Judge,  
Kangra Division at Dharamshala.